

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2213
ANSWERED ON 20th March, 2023

CNG PUMPS

2213 SHRI KARTIKEYA SHARMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that number of CNG pumps has increased in the country including Haryana in last three years, if so, the State-wise details;
- (b) the steps being taken by government in the last three years to ease the process of obtaining licenses to set up CNG pumps;
- (c) how much CNG is required in the country including Haryana and its availability at present;
- (d) whether Government is running or proposing any scheme to increase the availability of CNG, in view of increasing demand; and
- (e) efforts made by Government to make CNG easily available to the common citizens?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

- (a) The number of CNG pumps in the country has increased from 3092 in 2020-21 to over 5100 now. The state-wise detail is at Annexure.
- (b) Department for Promotion of Industry and Internal Trade (DPIIT) vide notification dated 23.01.2019 has amended Gas Cylinder Rules, 2016 to ease the process to set up CNG dispensing facilities by removing the requirement of No Objection Certificate from the District Authority for dispensing CNG in a CNG station forming part of an existing Retail Outlet.
- (c) The demand for natural gas varies with development of industries, expansion of CGD network for consumption in households and transport sector, etc. As per consumption data provided by Petroleum Planning and Analysis Cell (PPAC), total consumption of CNG in the country, including Haryana, upto Q4 of Financial Year 2022-23 (April-December) was 5203.75 MMSCM.
- (d) & (e) Establishment of Compressed Natural Gas (CNG) stations is a part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11-A CGD bidding round, 297 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area

of the country spread over around 630 districts in 28 States/UTs, have been authorized for setting up of CGD network.

CNG retail outlets are commissioned by the authorized CGD entities as per the Minimum Work Programme (MWP) mandated by PNGRB. As per the MWP, authorized entities have to establish around 17,700 CNG stations across the country by 2030. To increase the availability of CNG Government has taken various steps including, increasing allocation of domestic gas to about 250% of the allocation in 2013-14, diverting domestic gas from power and other non-priority sectors to meet the requirement for CNG(Transport) and PNG(Domestic) segments, declaring CNG(T)/PNG(D) segment as the first priority for allocation of domestic natural gas. The Government has also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure-High Temperature areas, in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG (T)/PNG (D) sector on priority.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO.2213 ASKED BY SHRI KARTIKEYA SHARMA TO BE ANSWERED ON 20TH MARCH, 2023 REGARDING CNG PUMPS

Progress of CNG stations in the Country in areas authorised by PNGRB for the month of March 2021, March 2022 and January 2023 (A)				
S.No	State/Union Territory	CNG Stations (Nos.)		
		Achievement as on March 2021	Achievement as on March 2022	Achievement as on January 2023
1	Andhra Pradesh	85	135	169
2	Assam	1	1	2
3	Bihar	13	47	75
4	Chandigarh (UT)	8	8	8
5	Chhattisgarh	0	0	1
6	Dadra & Nagra Haveli	7	7	7
7	Daman and Diu	5	5	5
8	Delhi	436	456	471
9	Goa	7	10	12
10	Gujarat	745 +42*	905+44*	939+44*
11	Haryana	124 +64*	212 +73*	253 +80*
12	Himachal Pradesh	7	20	22
13	Jharkhand	25	49	68
14	Karnataka	72	185	262
15	Kerala	27	89	109
16	Madhya Pradesh	102	182	222
17	Maharashtra	488	619	708
18	Odisha	24	34	46
19	Puducherry (UT)	0	3	4
20	Punjab	96	161	190
21	Rajasthan	65	182	231
22	Tamil Nadu	23	117	183
23	Telangana	97	117	143
24	Tripura	12	18	18
25	UT of Jammu and Kashmir	0	0	0
26	Uttar Pradesh	434+51*	633+53*	711+57*
27	Uttarakhand	17	31	33
28	West Bengal	15	37	45
Total (A)		2,935+157	4263 +170	4,937 +181
Grand Total		3092	4433	5118

* under dispute/sub-judice/under examination/NOC issued cases

Source: PNGRB